

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member  
TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :03/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION0304- 11.00AM -11.05 AM**

**817-ADMISSION-COURTCODE-DELISTING-AT11.05 AM**

1	Misc. Application	1720/2023	SANJAY KUMAR AGRAWAL AND ANR.-DELAY Vs. SEBI	ALPHA LEGAL	CORPORATE
(Main Matter Number :SEBI Appeal/0000102/2024)					

	SEBI Appeal	102/2024	SANJAY KUMAR AGRAWAL AND ANR. Vs. SEBI	ALPHA LEGAL	CORPORATE
Sub Matter :		Misc. Application/0001720/2023			

**394-ADMISSION-CODE-COMPULSORYDELISTING-AT 11.08 AM**

2	Misc. Application	136/2024	BALASORE LTD.-EXEMPTION Vs. BSE LTD.	ALLOYS	DMD ADVOCATES
(Main Matter Number :SEBI Appeal/0000208/2024)					

	Misc. Application	137/2024	BALASORE LTD.-STAY Vs. BSE LTD.	ALLOYS	DMD ADVOCATES
(Main Matter Number :SEBI Appeal/0000208/2024)					

	SEBI Appeal	208/2024	BALASORE ALLOYS LTD. Vs. BSE LTD.	DMD ADVOCATES	
Sub Matter :		Misc. Application/0000136/2024			
Sub Matter :		Misc. Application/0000137/2024			

**397-ADMISSION-COURTCODE-SATYAMWTM-AT11.09 AM**

3	SEBI Appeal	210/2024	MR. RAMALINGA RAJU Vs. SEBI	L. S. Shetty and Associates	
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4	SEBI Appeal	211/2024	MR. B. RAMA RAJU Vs. SEBI	Suresh Gupta, Advocate
5	SEBI Appeal	212/2024	MR. SURYANARAYANA RAJU Vs. SEBI	L. S. Shetty and Associates
6	SEBI Appeal	213/2024	SRSR HOLDING PVT. LTD. Vs. SEBI	Visesha Law Services
7	SEBI Appeal	214/2024	V. SRINIVASA Vs. SEBI	Visesha Law Services
8	SEBI Appeal	215/2024	G. RAMAKRISHNA Vs. SEBI	G. RAMAKRISHNA Party in Person

**46-ADMISSION-CODE-INSPECTION-AT11.11AM**

9	Misc. Application	150/2024	MARWADI SHARES AND FINANCE LTD.-URGENCY Vs. NSEIL	RHP Partners
(Main Matter Number :SEBI Appeal/0000216/2024)				
	Misc. Application	151/2024	MARWADI SHARES AND FINANCE LTD.-STAY Vs. NSEIL	RHP Partners
(Main Matter Number :SEBI Appeal/0000216/2024)				
	SEBI Appeal	216/2024	MARWADI SHARES AND FINANCE LTD. Vs. NSEIL	RHP Partners
Sub Matter :	Misc. Application/0000150/2024			
Sub Matter :	Misc. Application/0000151/2024			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>429-ADMISSION-COURT-RESEARCHANALYST-11.13AM</u></b>				
10	SEBI Appeal	229/2024	HARINDER SAHU Vs. SEBI	Corporate Advocates
	Misc. Application	301/2024	HARINDER SAHU-EXEMPTION Vs. SEBI	Corporate Advocates
(Main Matter Number :SEBI Appeal/0000204/2024)				
<b><u>294-DISPOSAL-COURTCODE-TRANSFERSHARES-AT11.14 AM</u></b>				
11	SEBI Appeal	98/2021	Sham Sadharam Gandhi Vs. SEBI	Appellant in person  The Law Point
	SEBI Appeal	99/2021	Sham Sadharam Gandhi Vs. SEBI	Appellant in person  The Law Point
	SEBI Appeal	427/2021	MOHAMMAD RAFI AND ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) :		Misc. Application/0000618/2021		
	SEBI Appeal	428/2021	MOHAMMAD RAFI and ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) :		Misc. Application/0000619/2021		
	SEBI Appeal	429/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
	SEBI Appeal	430/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) :		Misc. Application/0000621/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
11	SEBI Appeal	620/2022	MOHD SALIM KHAN AND ORS. Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) : Misc. Application/0000809/2022				
Sub Matter(Disposed) : Misc. Application/0001274/2022				
Sub Matter(Disposed) : Misc. Application/0001313/2022				
Sub Matter(Disposed) : Misc. Application/0001593/2022				
<b><u>338-ADM DISPOSAL-COURTCODE-PROMOTERPIT-AT11.15 AM</u></b>				
12	SEBI Appeal	314/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS. Vs. SEBI	Shah and Ramaiya  ELP
Sub Matter(Disposed) : Misc. Application/0000587/2021				
<b><u>310-DISPOSAL-REGISTRATIONCERTIFICATE-AT-11.16 AM</u></b>				
13	Misc. Application	789/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES  MANSUKHLAL AND HIRALAL AND CO
(Main Matter Number :SEBI Appeal/0000445/2021)				
	SEBI Appeal	445/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES  MANUSKHLAL AND HIRALAL AND CO.
Sub Matter : Misc. Application/0000789/2021				
<b><u>926-DISPOSAL-COURTCODE-FRONTRUNNINGFUND-AT11.17 AM</u></b>				
14	SEBI Appeal	459/2022	Sumit Kanungo and Anr. Vs. SEBI	R V Legal
Sub Matter(Disposed) : Misc. Application/0001229/2022				
Sub Matter : Misc. Application/0000082/2024				

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29	SEBI Appeal	460/2022	Pranay Vaid Vs. SEBI	Vikas Bengani Advocate
	Sub Matter(Disposed) :	Misc. Application/0000734/2022		
	Sub Matter(Disposed) :	Misc. Application/0001230/2022		
30	SEBI Appeal	556/2022	ALKA DHADDA AND ANR. Vs. SEBI	Shah and Ramaiya
	Sub Matter(Disposed) :	Misc. Application/0001232/2022		
	SEBI Appeal	557/2022	VAIBHAV DHADDA Vs. SEBI	Shah and Ramaiya
	Sub Matter(Disposed) :	Misc. Application/0001233/2022		
	SEBI Appeal	558/2022	Pramod Jain HUF AND Anr. Vs. SEBI	Harsh A. Kesharia Advocate
	Sub Matter(Disposed) :	Misc. Application/0001231/2022		
	Sub Matter(Disposed) :	Misc. Application/0001367/2022		
	Sub Matter(Disposed) :	Misc. Application/0001262/2023		
	Misc. Application	82/2024	SUMIT KANUNGO AND ANR-STAY Vs. SEBI	R V Legal Advocates
(Main Matter Number :SEBI Appeal/0000459/2022)				

**928-DISPOSAL-COURTCODE-INSPECTION-AT11.18 AM**

15	SEBI Appeal	486/2023	NUVAMA CLEARING SERVICES LIMITED Vs. NSE CLEARING LIMITED	Wadia Ghandy and Co.
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**787-DISPOSAL-COURTCODE-SCORES-AT11.19 AM**

16	SEBI Appeal	528/2023	D B REALTY LIMITED AND ORS. Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000786/2023		
	Sub Matter(Disposed) :	Misc. Application/0000801/2023		
	Sub Matter :	Misc. Application/0000942/2023		
	Sub Matter(Disposed) :	Misc. Application/0001589/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
88	Misc. Application	942/2023	SEBI DELAY IN REPLY Vs. D B REALITY LTD AND ORS	K.ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000528/2023)				
<b>839-DISPOSAL-COURTCODE-GDRTEXMO-AT11.20 AM</b>				
17	SEBI Appeal	646/2023	European American Investment Bank AG Vs. SEBI	GANESH AND CO- ADV
Sub Matter(Disposed) : Misc. Application/0000947/2023				
Sub Matter : Misc. Application/0000737/2023				
Sub Matter : Misc. Application/0000738/2023				
	Misc. Application	737/2023	European American Investment Bank AG-DELAY Vs. SEBI	GANESH AND CO- ADV
(Main Matter Number :SEBI Appeal/0000646/2023)				
39	Misc. Application	738/2023	European American Investment Bank AG -STAY Vs. SEBI	GANESH AND CO- ADV
(Main Matter Number :SEBI Appeal/0000646/2023)				
	SEBI Appeal	689/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
Sub Matter : Misc. Application/0000750/2023				
Sub Matter(Disposed) : Misc. Application/0000751/2023				
	Misc. Application	750/2023	ARUN PANCHARIYA-Interim Relief Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
(Main Matter Number :SEBI Appeal/0000689/2023)				
	SEBI Appeal	873/2023	Arun Panchariya Vs. SEBI	SANDEEP WADHAWAN Adv
Sub Matter(Disposed) : Misc. Application/0001186/2023				
Sub Matter(Disposed) : Misc. Application/0001187/2023				

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	SEBI Appeal	922/2023	Texmo Pipes and Products Ltd Vs. SEBI	LPHA Adv	Corporate	Legal
Sub Matter :		Misc. Application/0001341/2023				
	Misc. Application	1341/2023 ( /0000 )	Texmo Pipes and Products Ltd -Delay in filing the Appeal Vs. SEBI	LPHA Adv	Corporate	Legal
(Main Matter Number :SEBI Appeal/0000922/2023)						